PRIVATE MEMBERS' BILLS

THE VICE-CHAIRMAN (SHRI NILOTPAL BASU): Hon. Members, we have a number of Private Members' Bills for introduction today.

The Constitution (Amendment) Bill, 2002 (Insertion of New Article 21A and 21B)

SHRI RK. MAHESHWARI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted. SHRI

R K. MAHESHWARI: Sir, I introduce the Bill.

The Free Education Bill, 2002

SHRI P. K. MAHESHWARI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for free education upto university level and for matters connected therewith.

The question was put and the motion was adopted.

SHRI P. K. MAHESHWARI: Sir, I introduce the Bill.

The Social Security for Senior Citizens Bill, 2003

SHRI K.B. KRISHNA MURTHY (Karnataka): Sir, I move for leave to introduce a Bill to provide for social security for senior citizens and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted. SHRI K.B.

KRISHNA MURTHY: Sir, I introduce the Bill.